## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.47/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Shri Jagdish Deore

V/s.

M/s. Meliorate Clinical Research Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER CP 47/397-398/NCLT/MB/MAH/2017

- 1. None present from either side.
- Appointed Chartered Accountant has not submitted the report although it was directed by the Bench to submit report on 22.12.2017.
- 3. It is hereby directed to Chartered Accountant to submit report positively by 25.01.2018.
- 4. Thereafter matter is listed for hearing on 26.02.2018 at 2.30 pm.

Sd/-

BHASKARA PANTULA MOHAN

Member(Judicial)

Date: 10.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)